

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SKIL INFRASTRUCTURE LIMITED OPERATING IN INFRASTRUCTURE INDUSTRY AT
MUMBAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Skil Infrastructure Limited CIN: L36911MH1983PLC178299 PAN: AAACH9240E
2.	Address of the registered office	SKIL House, 209, Bank Street Cross Lane, Fort, Mumbai - 400023
3.	URL of website	Website is not operational
4.	Details of place where majority of fixed assets are located	There are no fixed assets
5.	Installed capacity of main products/ services	Details can be sought by emailing the Resolution Professional on cirpskil@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	5 Employees
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing the Resolution Professional on cirpskil@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing the Resolution Professional on cirpskil@gmail.com
10	Last date for receipt of expression of interest	18.12.2025
11	Date of issue of provisional list of prospective resolution applicants	28.12.2025
12	Last date for submission of objections to provisional list	02.01.2026
13	Date of issue of final list of prospective resolution applicants	12.01.2026
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17.01.2026
15	Last date for submission of resolution plans	16.02.2026
16	Process email id to submit Expression of Interest	cirpskil@gmail.com
17	Details of the corporate debtor's registration status as MSME.	Not Applicable.

Note:

- 1) The Form G is published pursuant to the approval received from the COC members in its meeting dated 02 December 2025 to invite expression of interest.
- 2) Above mentioned timelines are subject to approval of exclusion of 611 days by Hon'ble NCLT in CIRP period of Skil Infrastructure Ltd.



Purusottam Behera
Resolution Professional
Skil Infrastructure Limited

IBBI Reg. No. IBBI/IPA-002/IP-No0940/2019-2020/12993
IBBI Reg. Address: Flat No.402, Sai Prasad Building, Sion Kamgar CHS
Road No-29, Sion (East) Mumbai, Maharashtra - 400022
(AFA valid till 31.12.2025)

Place: Mumbai
Date: 03.12.2025